

OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In supersession of earlier order, the following committee is hereby reconstituted, with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Committee to look into matter of supply of uniform to the employees	Ms. Charu Aggarwal Judge, Family Court (West)	Chairperson
	Ms. Harleen Addl. Sessions Judge (POCSO) (West)	Member
	Ms. Ankita Lal Addl. Sessions Judge (FTSC) (RC) (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

GIRISH KATHPALIA
15.11.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

No. 2000/85437-457 /F.1(3)/Gaz/2022

Dated 15 NOV 2022

Sub:- Committee to look into matter of supply of Uniform to the employees.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal Judge, Family Courts, Dwarka, New Delhi.
3. The Principal District & Sessions Judge (West) Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The Administrative Civil Judges, Central District & West District, Tis Hazari Courts, Delhi.
6. The AO(J)/Branch In-charge, Administration Branch (I,II&III), Tis Hazari Courts, Delhi.
7. The Branch In-charge, General Branch (Central) with the direction to pursue the matter.
8. The P.S. to the undersigned.
9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

